

E. No.28/19/18
New No.161/18
30.07.2020

File was not taken up on 03.04.2020 in view of the order bearing no. 159/RG/DHC/2020 dated 25.03.2020 passed by the Hon'ble High Court of Delhi and the matter was adjourned to 30.07.2020.

File is taken up today for hearing by way of video conferencing on account of lockdown due to Covid-19 in view of order bearing no. 24/DHC/2020 dated 13.07.2020 passed by the Hon'ble High Court of Delhi.

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 14.09.2020.

**SHIRISH
AGGARWAL**

Digitally signed by
SHIRISH
AGGARWAL
Date: 2020.07.30
21:29:15 +05'30'
(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
30.07.2020

E. No.170/19
New No.804/19
30.07.2020

File is taken up today for hearing by way of video conferencing on account of lockdown due to Covid-19 in view of order bearing no. 24/DHC/2020 dated 13.07.2020 passed by the Hon'ble High Court of Delhi.

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 14.09.2020.

SHIRISH
AGGARWAL

Digitally signed by
SHIRISH AGGARWAL
Date: 2020.07.30
21:27:59 +05'30'

(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
30.07.2020

E. No.169/19
New No.805/19
30.07.2020

File is taken up today for hearing by way of video conferencing on account of lockdown due to Covid-19 in view of order bearing no. 24/DHC/2020 dated 13.07.2020 passed by the Hon'ble High Court of Delhi.

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 14.09.2020.

SHIRISH

AGGARWAL

Digitally signed by
SHIRISH AGGARWAL
Date: 2020.07.30
21:28:39 +05'30'

(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
30.07.2020

E. No.155/18
New No.927/18
30.07.2020

File was not taken up on 03.04.2020 in view of the order bearing no. 159/RG/DHC/2020 dated 25.03.2020 passed by the Hon'ble High Court of Delhi and the matter was adjourned to 30.07.2020.

File is taken up today for hearing by way of video conferencing on account of lockdown due to Covid-19 in view of order bearing no. 24/DHC/2020 dated 13.07.2020 passed by the Hon'ble High Court of Delhi.

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 14.09.2020.

**SHIRISH
AGGARWAL**

Digitally signed by
SHIRISH AGGARWAL
Date: 2020.07.30
22:43:33 +05'30'

(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
30.07.2020

E. No.424/14

New No.77925/16

30.07.2020

File was not taken up on 03.04.2020 in view of the order bearing no. 159/RG/DHC/2020 dated 25.03.2020 passed by the Hon'ble High Court of Delhi and the matter was adjourned to 30.07.2020.

File is taken up today for hearing by way of video conferencing on account of lockdown due to Covid-19 in view of order bearing no. 24/DHC/2020 dated 13.07.2020 passed by the Hon'ble High Court of Delhi.

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 07.12.2020.

**SHIRISH
AGGARWAL**

Digitally signed by
SHIRISH AGGARWAL
Date: 2020.07.30
21:27:22 +05'30'

(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
30.07.2020